

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 234 of 2017

Dated: 5th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Jaiprakash Power Ventures Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Raj

Counsel for the Respondent(s) : Ms. Sanjana Dua

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

ts/tpd